

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 212- Appeal/04 of 2021
ITEM No 213- IA 788 of 2021
In
CP(IB) 404 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nandish Patel

.....Applicant

V/s

MVOmni Projects(India) Ltd

.....Respondent

Order delivered on ..18/08/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Tarak Damani, Adv.

: Mr. Dhanesh Patel, Adv.

: Mr. Aditya Joshi, Adv. for Mr. Pranav Trivedi, Adv.

For the Respondent

:

ORDER

Appeal 04 of 2021 & IA 788 of 2021

Applications are filed by the State Tax Department under Section 42 of IBC seeking to be considered as financial creditor by the RP/ Liquidator. Learned Counsel for the applicant states that matter is pending before the Hon'ble Supreme Court, hence, adjourned to 06.10.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)